

From:  
**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/NJA/1/2024-25/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To  
**The Director,**  
Delhi Judicial Academy,  
New Delhi.

Sub.: Regarding nomination of Judicial Officer to attend **Transnational Crimes Workshop (Group-2) [SE-04] on 17<sup>th</sup> and 18<sup>th</sup> August, 2024 at Delhi Judicial Academy (DJA), New Delhi.**

Ref.: letter bearing Ref. No.: NJA/Dir/SE-04/2024/ dated 27.07.2024 received from the Director, National Judicial Academy, Bhopal.

Sir/Madam,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate **Ms. Kashika M. Prasad, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Hazaribagh** to attend the **Transnational Crimes Workshop (Group-2) [SE-04]** in collaboration with the Federal Judicial Center (FJC), Washington and the Central and Eastern European Law Initiative (CEELI) Institute, Prague scheduled to be held on **17<sup>th</sup> and 18<sup>th</sup> August, 2024 at Delhi Judicial Academy (DJA), New Delhi.**

Details of the nominated Officer for communication is as follows:-

Mobile No. – **9470957821**

Email Id – **kmp9470@gmail.com**

This is for your kind information and needful.

Yours faithfully,  
Sd/- **Nikesh Kumar Sinha**  
Registrar (Administration)

Memo No. 3881 /Apptt.

Dated Ranchi the 03/08/2024

Copy forwarded to the Director, National Judicial Academy, Bhopal / the Principal District & Sessions Judge, Hazaribagh / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful alongwith permission to attend the aforesaid programme.

  
Registrar (Administration)